

Gujarat (Third Supplementary) Appropriation Act, 1969

22 of 1969

[18 December 1969]

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Gujarat (Third Supplementary) Appropriation Act, 1969

22 of 1969

[18 December 1969]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1970. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Third Supplementary) Appropriation Act, 1969.

2. Issue Of Rs. 20,84,80,898 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1969-70 :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of twenty crores, eighty-foul lakhs, eighty thousand, eight hundred and ninety eight rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March, 1970 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall "be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE I (See sections 2 and 3)

Sr. No.	Services and purposes	Heads of Accounts	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
	A	-EXPENDITURE (ON REVENUE A	CCOUNT	
		General Adminis	stration Depart	ment	
1	State Legislature	18, Parliament, State/ Union Territory Legislatures.	75,000		75,000
2	General Administration Depart-ment.	19, General Administration	20,85		20,855
-	Total, General A Departn		95,855		95,855
		Finance	Department		
6	Sales Tax	12, Sales Tax	82,000		82,000
9	Finance Department	19, General Administration.	56,000		56,000
	Total, Finance [Department	1,38,000		1,38,000
		Legal D	Department		
12	Legal Department	19, General Administration.	52,000		52,000
13	Administration of Justice.	21, Administration of Justice.	54,200	50,000	1,04,200
	Total, Legal D	epartment	1,06,200	50,000	1,56,200
		Public Wor	ks Department		
16	Public Works	19. General	10		10

17	Department Irrigation and	Administration. 42,	66,020		66,020
т/	Navigation	42, Multipurpose	00,020		00,020
	Navigation.	River Schemes.			
		13, Irrigation,			
		Navigation,			
		Embankment			
		and Drainage			
		Works			
		(Commercial)			
		44, Irrigation,			
		Navigation,			
		Embankment and Drainage			
		Works (Non-			
		commercial).			
18	Public Works	50, Public	20		20
		Works.			
	Total, Public	Works Department	66,050		66,050
		Revenue	Department		- 1
21	Land Revenue	9, Land Revenue.	1,56,000		1,56,000
24	Revenue Department	19, General Administration.	28,703		28,703
26	Dangs District	33-A, Dangs District.	14,72,800		14,72,800
28	Famine Relief.	64, Famine Relief.	15,02,90,000		15,02,90,000
27	Other Revenue Expenditure pertaining to Revenue Department.	71, Miscellaneous. 76, Other Miscellaneous Compensations and Assignments.	1,00,00,000		1,00,00,000
	Total, Revenue	Department	16,19,47,503		16,19,47,503
		Panchayats and	Health Depart	ment	
30	Medical	26, Medical	5,48,145		5,48,145
31	Public Health	30, Public Health	10		10
Total, Panchayats and Health Department		5,48,155		5,48,155	
		Education and Labour	Department		
37	Education	28, Education	31,00,000	636	31,00,636
38	Labour and	38, Labour and	50,000		50,000

	Employment and Miscellaneous.	Employment 71, Miscellaneous.			
	Total, Educatior Departn		31,50,000	636	31,50,636
		Home [Department		
40	Taxes on Vehicles and other Taxes and Duties Pertain-ing to Home Department	11, Taxes on Vehicles 13, Other Taxes and Duties	1,28,400		1,28,400
41	Home Department	10, General Administration.	2,82,000		2,82,000
44	Other Revenue Expenditure pertaining to Home Department.	26, Miscellaneous Departments 39, Miscellaneous Social and Developmental Organisations 71, Miscellaneous	1,58,000		1,58,000
	Total, Home D	epartment	5,68,400		5,68,400
		Industries, Mines a	and Power Depa	artment	
47	Industries	35, Industries		9,400	9,400
To	tal-Industries, M Departr			9,400	9,400
	ŀ	Agriculture and Co	operaiton Dep	artment	
52	Agriculture	33, Agriculture	26,00,026	36,959	26,36,985
54	Co-operation	34, Co- operation	22,50,000		22,50,000
56	Forest	70, Forest		2,956	2,956
Tot	al, Agriculture a Departr	nd Co-operation nent	48,50,026	39,915	48,89,941
		Civil Suppli	es Department		
59	Miscellaneous Departments	26, Miscellaneous Departments	10		10
Total Civil Supplies Department			10		10
Total—A. Expenditure on Revenue Account			17,14,70,199	99,951	17,16,70,150
		B EXPENDITURE (ON CAPITAL AC		
~~		Public Wor	ks Department		

62	Capital outlay on Irrigation and Navigation	98, Capital Outlay on Multipurpose River Schemes. 99, Capital Outlay on Irrigation, Navigation Embankment and Drainage Works (Commercial). 100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).	120	170	290
64	Capital Outlay on Public Works	103, Capital outlay on Public Works.	30		30
	Expenditure on Capital for Gujarat	107, Expenditure on Capital for Gujarat	30		30
Т	otal, Public Work	s Department	180	170	350
		Revenue	Department		
68	Capital Outlay on other works pertaining to Revenue Department	109, Capital Outlay on other works.	7,84,300	3,75,000	11,59800
	Total, Revenue	Department	7,84,300	3,75,000	11,59,300
		Home I	Department		
71	Capital Outlay on Industrial and Economic Development	88, Capital Outlay on Industrial and Economic Development	1,69,800		1,69,800
	Total, Home D	epartment	1,69,800		1,69,800
	ŀ	Agriculture and Co	-operation Dep	artment	
74	Capital Outlay on Agriculture	96, Capital Outlay on Schemes of Agri-cultural Improvement		1,278	1,278

		and Research.			
77	Capital Outlay on Forests.	119, Capital Outlay on Forests.	80,000		80,000
Total, Agriculture and Co-operation Department		80,000	1,278	81,278	
Тс	otal,-B, Expendit Accou	•	10,34,280	3,76,448	14,10,728
		C-EXPENDITUR	UNDER DEBT I	HEADS	
		Public Wor	rks Department		
86	Loans and Advances pertaining to Public Works Department	Q-Loans and Advances by State Government	10		10
	Total,	Public Works Department	10		10
		Revenue Department			
88	Loans and Advances pertaining to Revenue Department.	Q-Loans and Advances by State Government	3,50,00,000		3,50,00,000
	Total, Revenue	Department	3,50,00,000		3,50,00,000
		Education and	Labour Departn	nent	
91	Loans and Advances pertaining to the Education and Labour Department.	Q-Loans and Advances by State Government.	5,00,000		5,00,000
Total, Education and Labour Department			5,00,00		5,00,000
		Industries, Mines	and Power Depa	artment	·
94	Loans and Advances pertaining to the Industries, Mines and Power Department	Q-Loans and Advances by State Government	10		10
Tot	al, Industries, M Departr		10		10
Total, C—Expenditure under Debt Heads			3,5,00,020		3,5,00,020

GRAND TOTAL